

1	2	3
20.	Rajasthan	168330
21.	Sikkim	1020
22.	Tamil Nadu	64435
23.	Tripura	310459
24.	Uttar Pradesh	103520
25.	West Bengal	285836
26.	A and N Islands	2721
27.	Chandigarh	43410
28.	Dadra and Nagar Haveli	435622
29.	Daman and Diu	545
30.	Delhi	412526
31.	Lakshadweep	340
32.	Pondicherry	422256
Total		2756140

Remarks : The figures are estimated from information received from the States towards their demand for HIV test kits required for the screening of blood. From the estimates 10% deduction has been made towards quality control.

STATEMENT-II

The Status of Blood Banks in the Country as on 1st July, 1996

Name of State	Govt.	Pvt.	(Public Sector, Pvt. Hosp. and Charitable) Others	Total No. of Blood Banks
1	2	3	4	5
1. Andhra Pradesh	57	54	2	113
2. Arunachal Pradesh	7	-	-	7
3. Assam	28	5	11	44
4. A & N Islands	2	-	-	2
5. Bihar	48	21	-	69
6. Chandigarh (Admn.)	2	-	-	2
7. Delhi (Admn.)	15	7	10	32
8. Dadra & Nagar Haveli	-	-	-	-
9. Gujarat	39	70	-	109
10. Goa	4	3	-	7
11. Haryana	18	-	-	18
12. Himachal Pradesh	13	-	-	13
13. Jammu and Kashmir	12	1	-	13
14. Kerala	12	19	3	34
15. Karnataka	15	20	24	59
16. Lakshadweep	-	-	-	-

1	2	3	4	5	
17. Maharashtra	76	121	-	197	
18. Madhya Pradesh	53	20	5	78	
19. Meghalaya	2	2	-	4	
20. Manipur	2	-	-	2	
21. Mizoram	4	-	-	4	
22. Nagaland	1	-	-	1	
23. Orissa	50	1	8	59	
24. Punjab	48	15	3	66	
25. Pondicherry	1	-	-	1	
26. Rajasthan	44	-	2	46	
27. Sikkim	1	-	-	1	
28. Tamilnadu	127	73	-	200	
29. Tripura	4	-	-	4	
30. Uttar Pradesh	82	39	-	121	
31. West Bengal	67	28	-	95	
Total		834	499	68	1401

Bal Bhavans

2888. SHRI SARAT PATTANAYAK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are considering to set up Bal Bhavans in each State during the near future;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). There is, at present, no proposal for setting-up of Bal Bhavans in States/UTs by the Government of India. The primary responsibility of setting-up Bal Bhavans in the States/UTs rests with the respective State Government/UT Administration. Bal Bhavan Society India, New Delhi, which is an autonomous institution under Department of Education, has been persuading the States/UTs to set-up Bal Bhavans with a view to galvanise the Bal Bhavan movement in the country.

US-Sri Lanka Military Cooperation

2889. SHRI O. BHARATHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item published in the Delhi edition of 'Times of India' on July 16, 1996 under the caption "US military presence likely in Sri Lanka";

(b) if so, whether Government have made any assessment of the likely fall out of such a move on the security scenario in the region; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes Sir, Government are aware of reports appearing in the media about likely US military presence in Sri Lanka, including the report that appeared in the Delhi edition of "The Times of India" of July 16, 1996.

(b) and (c). Sri Lanka and the US have an ongoing programme of cooperation between the defence establishments of the two countries which includes courses in defence institutions in the US and joint exercises on lines similar to what exists between the US and other countries in our region.

The Government closely monitors all developments in the region which have a bearing on India's security interests.

Road from Chogdibal to Tangda

2890. SHRI GULAM RASOOL KAR : will the Minister of DEFENCE be pleased to state :

(a) whether the road going from Chogdibal to Tangda on the pass of Nathadhyama is open for six months only;

(b) if so, whether the Government propose to lay a tunnel on this road in the Nathadhyma Pass and whether that tunnel will be kept open throughout the year; and

(c) if so, the reasons for not taking action by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) The road Chogdibal-Tangda passes through high altitude areas and snowfall during winter is a normal feature. Due to low temperature, blizzards and intensive avalanche activity, the road remains closed to traffic for varying durations every year.

(b) and (c). There is no proposal as construction of a tunnel covering the long snowfall zone is not likely to be cost effective.

[Translation]

Approval of ILIP of Sawai Madhopur

2891. SHRIMATI USHA MEENA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the date when Indira Lift Irrigation Project of Sawai Madhopur district was referred to the Central Water Commission for the first time for its approval;

(b) the reasons for not approving it by the Central Water Commission for such a long time;

(c) whether the Union Government propose to approve this project; and

(d) if so, the year by which the project is likely to be implemented after getting approval?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The detailed Project Report of Indira Lift Irrigation Project (Rajasthan) has not been received in the Central Water Commission for techno-economic appraisal. However, a report on hydrological study of the Project was received in the Central Water Commission, in February, 1994, and the observations were communicated to the State Government in March, 1995.

(b) and (c). The State Government is required to comply the observations of the Central Water Commission on hydrological Studies and submit the detailed Project Report to the Central Water Commission for techno-economic appraisal.

(d) In absence of the detailed Project Report and investment clearance, it is not possible to indicate any date for completion of the Project.

[English]

Set Back on Parambikulam Aliyar Project

2892. SHRI E. AHAMED : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Parambikulam Aliyar Project has suffered a set back due to the disputes of Tamil Nadu and Kerala;

(b) if so, the details thereof;

(c) the progress made by the above project so far;

(d) the likely date by which this is going to be completed;

(e) the Central assistance actually made available to this project during each of the last three years; and

(f) the steps taken by the Union Government to ensure the proper utilisation of Central assistance and to expedite the project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Parambikulam-Aliyar Project (PAP) Agreement was executed between Governments of Kerala and Tamil Nadu in May, 1970 on sharing of waters of these rivers. The agreement is stipulated for establishment of a Joint Water Regulation Board comprising representatives of both the State Governments. The Board has been functioning since 1970. The agreement of 1970 also stipulated for its review after a period of 30 years with effect from 9-11-1958 and once in every 30 years thereafter. Though the discussions between the Government of Kerala and Tamil Nadu, both at official and ministerial level, have been held, no consensus in the matter of the review of agreement could be reached. However, the Joint Water Regulation Board is functioning and there is no set back to the project on account of the differences between the two Governments on review of the agreement.